

**DIVISION BENCH**

**ITEM NO.117**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA (Dis Appl) No. 01/2024, IA No.91/2022, IA No.05/2023, IA No. 475/2023  
IN CP (IB) No.211/ALD/2017**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>BHANSALI ENGINEERING POLYMERS LTD V/S CROWN ALBA WRITING INSTRUMENTS INDIA PVT LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Pushpendra Prajapati proxy for *: For the Liquidator in all IAs.*  
Sh. Vipin Kumar Kushwaha, Advs.

**ORDER**

- 1. Ld. proxy counsel, Sh. Pushpendra Prajapati appearing on behalf of the Ld. arguing counsel, Sh. Vipin Kumar Kushwaha for Liquidator, states that Ld. arguing counsel is suffering from Malaria Fever, due to which he is not in a position to present in the matter, and therefore he seeks an accommodation.**
- 2. In view of the request made by the Ld. Proxy Counsel, let the matter be adjourned for further hearing on 20<sup>th</sup> August, 2024.**

**-Sd-  
(Ashish Verma)  
Member (Technical)  
15<sup>th</sup> July, 2024**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

*Pushpendra Kumar  
(Private Secretary)*